

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
SCHOOLS FOR MENTALLY CHALLENGED CHILDREN .

1030

Smt. Kanimozhi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :-

- (a) whether there are any centrally-funded schools opened to provide exclusive attention to mentally-challenged children;
- (b) if so, how many such schools exist, State-wise and details thereof;
- (c) whether Government is considering introducing more such special schools and details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI D. NAPOLEON)

- (a) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), funds are released to the Non-Governmental Organisations (NGOs) of various States under DDRS for running various projects which inter alia include Special Schools for mentally retarded children.
- (b) A statement indicating State-wise details of the number of Schools for mentally retarded being assisted at Annexure.
- (c) and (d) Funds to the non-governmental organizations for various projects, which inter alia includes projects relating to special schools for mentally retarded, are released on the basis of recommendations received from the respective State Governments.